

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary
Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
Momentum Strategy Consultants Private Limited

1.	Name of Corporate Person	Momentum Strategy Consultants Private Limited
2.	Date of Incorporation of Corporate Person	12/04/2002
3.	Authority Under Which Corporate Person is Incorporated / Registered	Registrar of Companies, Bangalore
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U74140KA2002PTC030356
5.	Address of the Registered Office and Principal Office (If Any) Of Corporate Person	Malkauns 10 Trans Indus Tata Gund Post Off Kanakapura Road, Bengaluru, Karnataka-560062
6.	Liquidation Commencement Date of Corporate Person	11.12.2024
7.	Name, Address, Email Address, Telephone Number of the Liquidator, and Registration Number of the Liquidator	Kondisetty Kumar Dushyantha No.1, Ashoka Pillar, 5th Floor, 3rd Cross Jayanagar, I Block, Bangalore-560011. e-mail: dushyanthak@gmail.com Tel. No.: 080 26560400 Registration No.: IBBI/IPA-002/IP-N00237/2017-18/10688
8.	Last Date for Submission of Claims	11.01.2025

Notice is hereby given that M/s. Momentum Strategy Consultants Private Limited has commenced voluntary liquidation on 11.12.2024. The stakeholders of M/s. Momentum Strategy Consultants Private Limited are hereby called upon to submit proof of their claims, on or before 11.01.2025 to the liquidator at the address mentioned against item 7.

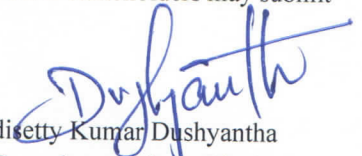
The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post, or by electronic means.

Submission of false or misleading proof of claim shall attract penalties.

Date: 11.12.2024

Place: Bangalore




Kondisetty Kumar Dushyantha
Liquidator of M/s. Momentum Strategy Consultants Private Limited